Ramu

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

CA No.100/252/HDB/2018
Seahowrse Maritime and Logistics Private Limited
Seahourse Maritime and Logistics Private Limited
Registrar of Companies, Hyderabad
252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CS RAHUL JAIN	PCS	(Svahellyd egmail.un	Rus

Counsel for Respondent(s):

Name of the Counsel(s)		Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Mr. Rahul Jain, Learned PCS for the Petitioner.

Issue notice to the RoC, and RoC is directed to furnish his report within a period of 3 weeks. Interim orders are not sought by the Petitioner.

Post the case for final hearing on 09th March 2018.

Member (T)

Member (J)